

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 16341/2024

(Arising out of impugned final judgment and order dated 08-04-2024 in SCRA No. 16060/2023 passed by the High Court of Gujarat at Ahmedabad)

SANDIPKUMAR M. PATEL & ANR.

Petitioner(s)

VERSUS

THE STATE OF GUJARAT & ORS.

Respondent(s)

(IA No.88545/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.88548/2024-EXEMPTION FROM FILING O.T. and IA No.88544/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 15-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)

Mr. Mukul Rohatgi, Sr. Adv.

Mr. Yatin Oza, Sr. Adv.

Mr. Pradhuman Gohil, Adv.

Ms. Dharita P. Malkan, Adv.

Ms. Deepa Gorasia, Adv.

Mr. Alok Kumar, Adv.

Mr. Kush Goel, Adv.

Ms. Khushboo Aakash Sheth, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel appearing for the petitioner seeks permission to withdraw all the applications along with the special leave petition.
2. Permission is granted.
3. All the applications and the special leave petition are, accordingly, dismissed as withdrawn.

(NARENDRA PRASAD)
DEPUTY REGISTRAR(ANJU KAPOOR)
COURT MASTER